हिमाचल प्रदेश सरकार
जल शक्ति विभाग

सं0 आई0पी0एच0–बी (ए)3–1/2019 तारीख, शिमला–171002 27 मार्च, 2023

अधिसूचना

हिमाचल प्रदेश के राज्यपाल, हिमाचल प्रदेश भूगर्भ जल (विकास और प्रबन्धन का विनियमन और नियन्त्रण) संशोधन अधिनियम, 2022 (2022 का अधिनियम संख्या 14) की धारा 1 की उपधारा (2) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, 28 मार्च, 2023 को ऐसी तारीख नियत करते हैं, जिसको पूर्वोक्त अधिनियम के उपबन्ध प्रवृत्त होंगें ।

आदेश, द्वारा

अमिताभ अवस्थी
सचिव (जल शक्ति)
हिमाचल प्रदेश सरकार

(Authoritative English text of this Department Notification No. IPH-B(A)3-1/2019 dated 27th March, 2023 as required under clause(3) of article 348 of the Constitution of India)

Government of Himachal Pradesh
Jal Shakti Vibhag

Notification

No.IPH-B(A)3-1/2019 Dated Shimla-171002, the 27th March,2023

In exercise of the powers conferred by sub-section (2) of section 1 of the Himachal Pradesh Ground Water (Regulation and Control of Development and Management) Amendment Act, 2022(Act No.14 of 2022), the Governor, Himachal Pradesh is pleased to appoint the 28th March,2023 as the date on which the provisions of Act ibid shall come into force.

By order

Amitabh Avasthi
Secretary (JSV) to the
Government of Himachal Pradesh